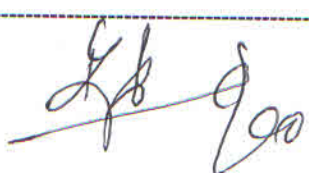


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 07.07.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA 01/15	IA 08/17 in TP 121/16	Orders on IA	397/ 398	Fazulla Shariff Vs. Ansar Khan & 2 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	K.C. Venkatesh Rao 98450 65943	Applicant, A.L.	

The matter is listed today for orders. Member (Technical) is on deputation. Hence, the matter is listed for passing orders on I.A. PCS is present.

List it on 07.08.2017.


MEMBER (J)